

**ABB LIMITED**

(Registered Office: 2nd Floor, East Wing, Khanija Bhavan, 49, Race Course Road, Bengaluru - 560 001)

This Public Announcement is being issued by HSBC Securities and Capital Markets (India) Private Limited ("HSCI" or "Manager to the Offer"), on behalf of ABB Asea Brown Boveri Ltd (Registered Office: Affolternstrasse 44, CH-8050 Zurich, Switzerland) ("Acquirer") and ABB Ltd (Registered Office: Affolternstrasse 44, CH-8050 Zurich, Switzerland) ("PAC"), to the shareholders of ABB Limited ("Target Company") pursuant to Regulation 11(1) of, and in compliance with, the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto in continuation of, and in conjunction with the public announcement dated May 17, 2010 ("PA"), the Letter of Offer dated June 28, 2010 and the corrigendum dated June 28, 2010, issued to the shareholders of the Target Company.

The details required to be notified under the Regulations following completion of the Offer are as follows:

1. Name of the Target Company : ABB Limited
2. Name of the Acquirer, including PAC : ABB Asea Brown Boveri Ltd (Acquirer)  
ABB Ltd (PAC)
3. Name of the Manager to the Offer : HSBC Securities and Capital Markets (India)  
Private Limited
4. Name of the Registrar to the Offer : Karvy Computershare Private Limited
5. Offer details
  - a) Date of opening of the Offer : July 8, 2010
  - b) Date of closure of the Offer : July 27, 2010
6. Details of the acquisition

| S. No. | Item                                                                                               | Proposed in the Offer Document               |                                      | Actual                                       |                                      |
|--------|----------------------------------------------------------------------------------------------------|----------------------------------------------|--------------------------------------|----------------------------------------------|--------------------------------------|
| 6.1    | Offer Price                                                                                        | Rs. 900                                      |                                      | Rs. 900                                      |                                      |
| 6.2    | Shareholding of Acquirer (No. & %) before PA                                                       | 97,879,955 (46.19%)                          |                                      | 97,879,955 (46.19%)                          |                                      |
| 6.3    | Shares acquired by way of MOU or market purchases (No. & %)                                        | Nil                                          |                                      | Nil                                          |                                      |
| 6.4    | Shares acquired by the Acquirer in the Offer (No. & %)                                             | 48,510,997 (22.89%)                          |                                      | 48,510,997 (22.89%)                          |                                      |
| 6.5    | Size of the Offer (No. of shares multiplied by offer price per share)                              | Rs. 43,659,897,300<br>(48,510,997 x Rs. 900) |                                      | Rs. 43,659,897,300<br>(48,510,997 x Rs. 900) |                                      |
| 6.6    | Shares acquired after PA but before 7 working days prior to Offer Closing Date, if any (No. & %)   | N.A.                                         |                                      | Nil                                          |                                      |
| 6.7    | Post Offer shareholding of Acquirer (No. & %) (6.2+6.3+6.4+6.6)                                    | 146,390,952 (69.08%)                         |                                      | 146,390,952 (69.08%)                         |                                      |
| 6.8    | Pre & Post Offer shareholding of the Promoter other than Acquirer and PAC (No. & %) <sup>(1)</sup> | 12,540,330 (5.92%)                           |                                      | 12,540,330 (5.92%)                           |                                      |
| 6.9    | Pre & Post Offer shareholding of Public (No. & %)                                                  | Pre Offer<br>101,488,090<br>(47.89%)         | Post Offer<br>52,977,093<br>(25.00%) | Pre Offer<br>101,488,090<br>(47.89%)         | Post Offer<br>52,977,093<br>(25.00%) |

Note: (1) Promoter includes ABB Norden Holding AB

7. The total shares validly tendered under the offer were 49,227,030 and the total shares accepted under the offer are 48,510,997.
8. Status of Escrow Accounts, whether released or not: Not released; Bank Guarantee, dated May 14, 2010, issued by HSBC Bank plc (Registered office: 8 Canada Square, London, United Kingdom E14 5HQ) will be released along with the transfer of the balance lying in the Escrow Account – Cash to the Acquirer post completion of all obligations.
9. Payment of interest to the shareholders along with the details thereof: Nil
10. Status of investor complaints received, if any: All complaints / queries replied to appropriately.

The Acquirer and PAC accept responsibility for the information contained in this Public Announcement and are responsible for fulfillment of their obligations under the SEBI (SAST) Regulations.

**This Announcement will also be available on the SEBI's website ([www.sebi.gov.in](http://www.sebi.gov.in))**

Issued by the Manager to the Offer on behalf of the Acquirer and PAC:



**HSBC Securities and Capital Markets (India) Private Limited**

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Contact Person: Ms. Sonam Jalan

Place : Mumbai

Date : August 11, 2010